

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

05

ORDER SHEET OF THE HEARING ON 16TH NOVEMBER, 2023, 11:30 A.M.

CP/4/GB/2023

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	M/s Taksa – Tsang Estates Pvt. Ltd. –Vs- Registrar of Companies, NER
Under Section	U/s 252 of Companies Act, 2013

For Petitioner (s) : Mr. Dippon Sen, CS.

For Respondent (s) : Standing Counsel of ROC, NER

ORDER

Ld. Authorized Representative CS Mr. Dippon Sen appears on behalf of the appellant. Ld. ROC is present in person. Appellant partially heard. Ld. Authorized Representative is directed to satisfy this Tribunal that they are owning land in the name of struck- off company as on date and also relevant documents/details to the effect that it was carrying on its business activities before it was struck off. Documents/details relied upon shall be filed by way of an affidavit at least three days before the next date of hearing.

List for further consideration on **14.12.2023**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
P. Mohan Raj
Member (Judicial)